



UNITED INDIA INSURANCE COMPANY LIMITED

UIIC – 7 ENDORSEMENTS FOR NIL DEPRECIATION ADD ON COVER
WITHOUT ADD ON EXCESS

In consideration of payment of additional premium notwithstanding anything to the contrary contained in the policy, it is hereby understood and agreed that in the event of a Partial Loss Claim for repairs to the vehicle insured under the policy if admitted, no depreciation as specified in Section I of the policy shall apply.

Subject otherwise to the terms, conditions, limitations & exceptions of the policy”.